

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB No. (IB)-42(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY:** Immediate Construction Company Pvt. Ltd.  
Vs. Soni Realtor Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

For the Respondent (s) : None

**ORDER**

Present none.

Notice to the Petitioner through counsel as well as to the Respondent returnable on 30<sup>th</sup> January, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**